

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 102
(CAA)-62/ND/2021

IN THE MATTER OF:

M/s. Ritesh Spinning Mills And M/s. ... Applicant/Petitioner
Ritesh Properties and Industries

Under Section: 230-232

Order delivered on 07.06.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Satwinder Singh, Advocate for Petitioner

ORDER

Heard. In addition to the others, the Petitioner has also prayed for issuance of notice to the RERA (Punjab). **Order reserved.**

Sd/-
(L. N. GUPTA)
MEMBER (T)

Sd/-
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)